

F. No. 01(05)/Circular/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R. K. Puram, New Delhi-110066

Date: 22.09.2022

**CIRCULAR**

A souvenir is proposed to be issued on the 40<sup>th</sup> anniversary celebration of the Customs, Excise and Service Tax Appellate Tribunal. Hence, Hon'ble Members, the Members of CESTAT Bar Associations and Officers of the office of Chief Commissioner (AR)/Commissioner (AR) are requested to send their articles in the areas of their interest related to indirect taxation and litigation. The articles may not exceed 2000 words. They may be forwarded to the Registrar latest by 07.10.2022.

By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Hon'ble Members, CESTAT, All Benches.
3. Bar Association, CESTAT, New Delhi/ Mumbai/ Kolkata/ Chennai/ Bangalore/Ahmedabad/ Allahabad/ Chandigarh/ Hyderabad.
4. Office of Chief Commissioner (AR) CESTAT, New Delhi/ Commissioner (AR) CESTAT, Mumbai/ Kolkata/ Chennai/ Bangalore/ Ahmedabad/ Allahabad/ Chandigarh/ Hyderabad.
5. Office Copy/Website.